



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,21st December 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE (ACTING)  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH-I]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**MOTION**

10 WP(C)/5470/2020 FIXED	NATIONAL MINING COMAPNY LIMITED <b>Versus</b> THE UNION OF INDIA AND 3 ORS	Mukesh Sharma MS F RAHMAN	ASSTT.S.G.I. SC, PNB
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LEAVE NOTE OF ADVOCATES FOR 21/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 3**

**[DIVISION BENCH-II**

**THIS BENCH WILL RISE AT 1:15 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
26	WP(C)/4959/2019 FIXED	JASMAT ALI <b>Versus</b> THE UNION OF INDIA AND 12 ORS	MR. M U MONDAL	ASSTT.S.G.I.
27	WP(C)/7729/2019 FIXED	MD. SONGSER ALI @ SAMSHER ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M A LASKAR S AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> I.A.(Civil)/1911/2020 <b>in</b> WP(C)/7729/2019	MD. SONGSER ALI @ SAMSHER ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M A LASKAR MR S AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
28	WP(C)/5351/2020 FIXED	MD. ROFIQUE UDDIN @ ROFIQUDDIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. L R MAZUMDER MD. I HUSSAIN MS. P S LASKAR MR. H A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 21/12/2020

1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[THIS BENCH WILL SIT AT 2:00 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
16	Bail Appln./2762/2020 WITH LCR, BA 1862/2020(D/O)	FAIZUL HAQUE @ DALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
<b>MOTION</b>				
17	AB/3722/2020 (PDF COPY), B/O	HAMEN DAS @ HAMENDRA CHANDRA DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M H ANSARI MR. S ALIM	PP, ASSAM
<b>BAIL HEARING</b>				
18	Bail Appln./1063/2020 BA 1380/2020(D/O), (PHOTOCOPY OF LCR)	OM NATH CHETRY AND ANR. <b>Versus</b> THE UNION OF INDIA	G UDDIN MR A CHOUDHURY MS. P A TALUKDAR	MR. B SHARMA, ADDITIONAL PP ASSAM SC, NCB
<b>ORDERS</b>				
19	I.A.(Civil)/2220/2020 FIXED in WP(C)/3341/2019	THE ASSAM PUBLIC SERVICE COMMISSION AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	SC, APSC	MR. P MAHANTA GA, ASSAM
	<b>WITH</b> WP(C)/3341/2019	SHALINI KHAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY
	<b>WITH</b> I.A.(Civil)/2063/2020 in WP(C)/3341/2019	LEENA DOLEY AND 6 ORS. <b>Versus</b> SHALINI KHAN AND 4 ORS.	MR. B D KONWAR SR. ADV. MR R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	SC, APSC
20	<b>WITH</b> WP(C)/3334/2019	ASHIM SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL MR. P K AGARWALA	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC,GAUHATI UNIVERSITY
21	<b>WITH</b> WP(C)/3344/2019	GIRBANI DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY

	<b>WITH</b> I.A.(Civil)/2060/2020 in WP(C)/3344/2019	LEENA DOLEY AND 6 ORS. <b>Versus</b> GIRBANI DEKA AND 4 ORS.	MR. B D KONWAR SR. ADV. SC, APSC MR R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	
22	<b>WITH</b> WP(C)/3346/2019	ANGSHUMAN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL MR. P K AGARWALA	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC,GAUHATI UNIVERSITY
23	<b>WITH</b> WP(C)/3348/2019	PANKAJ CHETRY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC
24	<b>WITH</b> WP(C)/3364/2019	JYOTISHA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY
25	<b>WITH</b> WP(C)/3368/2019	NIVEDITA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL MR. P K AGARWALA	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC,GAUHATI UNIVERSITY
	<b>WITH</b> I.A.(Civil)/2059/2020 in WP(C)/3368/2019	LEENA DOLEY AND 6 ORS. <b>Versus</b> NIVEDITA SAIKIA AND 4 ORS.	MR B D KONWAR MR R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	SC, APSC
26	<b>WITH</b> WP(C)/3377/2019	NAVIN KUMAR RAY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY
27	<b>WITH</b> WP(C)/3595/2019	MOKLESUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R B GOHAIN MR. R B GOHAIN MR. P AGARWAL	MR. C BARUAH MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY
28	<b>WITH</b> WP(C)/3696/2019	ABHIJIT RAJKUMAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D DEKA MR. M A CHOUDHURY MR. R B GOHAIN MR. N J KUMAR MR. P AGARWAL	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY
29	<b>WITH</b> WP(C)/4719/2020	LEENA DOLEY AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. SC, APSC MR. R KALITA MR. R SALOI MR H AGARWAL MR. J. SINGH	SC, APSC SR. GA, ASSAM

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2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
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5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN**

**COURT NO: 4**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
38	WP(C)/2409/2020 (CONNECTED WITH ITEM NO.18 IN THE DAILY CAUSELIST), FIXED	AJIT SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. L N DIHINGIA MR. A K SAHU MR. R R KAUSHIK	GA, ASSAM SC, AG SC, P H E SC, FINANCE DEPTT.
<b>ADMISSION</b>				
39	WP(C)/3377/2018 FIXED	RAKESH KUMAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR R BARUAH MR. R M CHOUDHURY	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 21/12/2020

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
41	WP(C)/5396/2020 FIXED	THE UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> PRESIDING OFFICER AND 9 ORS.	MR. A DUTTA MRS. P M DUTTA	
	<b>WITH</b>			
42	WP(C)/5245/2020	THE UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> PRESIDING OFFICER AND 7 ORS.	MR. A DUTTA MRS. P M DUTTA	
43	WP(C)/5593/2020 FIXED	SHREE PACETRONIX LTD <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H K SARMA	SC, HEALTH AND F W
44	WP(C)/5689/2020 (PDF), B/O	PRADIP SHAW AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B GOGOI MR P NAYAK MR A CHALIHA	GA, ASSAM SC, REVENUE
45	WP(C)/5697/2020 (PDF), B/O	RANJAN GOGOI <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR G SAIKIA MR. D BARUAH	SC, PNRD GA, ASSAM
46	WP(C)/5704/2020 (PDF), B/O	PRATIK KUMAR AGARWAL <b>Versus</b> THE UNION OF INDIA AND ANR	MR. S CHETIA MR. J P MORE	SC, ROC
47	WP(C)/5717/2020 (PDF), B/O	POLASH BORUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. A VERMA MR. K P PATHAK	SC, PWD SC, GMC
<b><u>ORDER (STAY VACATING)</u></b>				
48	I.A.(Civil)/743/2020 B/O in WP(C)/2534/2019	ASSAM STATE AGRICULTURAL MARKETING BOARD <b>Versus</b> M/S. KRISHNA TRADING COMPANY AND ANR.	MR. N GOGOI	MR. N GOGOI
	<b>WITH</b>			
	WP(C)/2534/2019	M/S. KRISHNA TRADING COMPANY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM
	<b>WITH</b>			
49	WP(C)/2557/2019	M/S. JAYSHREE RAJASTHAN STORES AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM SC, AGRICULTURE MARKETING BOARD.

50	<b>WITH</b> WP(C)/2559/2019	M/S. MORE ENTERPRISE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM SC, A S A M B
51	<b>WITH</b> WP(C)/2658/2019	M/S. JAI BAJRANGBALI FOOD PRODUCTS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N GOGOI MS. N MECH MR. N HAWELIA	GA, ASSAM SC, A S A M B
52	<b>WITH</b> WP(C)/2667/2019	M/S. SITARAM RAMESWARLAL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM
53	<b>WITH</b> WP(C)/2670/2019	M/S. RADHAKRISHNAN FLOUR MILLS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM
54	<b>WITH</b> WP(C)/2671/2019	M/S. RATHI TRADERS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM
55	<b>WITH</b> WP(C)/2672/2019	M/S. MODI ENTERPRISE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM
56	<b>WITH</b> WP(C)/2675/2019	M/S. ASKARAN AMIT KUMAR PRINCHA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM
<b><u>ORDERS</u></b>				
57	WP(C)/157/2020 FIXED	SARIF UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B RAHMAN	SC, PNRD MR A SARMA MR. K KALITA FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 21/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 7**

**[CRIMINAL AND PENSION MATTERS]**

**ITEM NO. 40 HAS BEEN TRANSFERRED TO  
COURT NO. 14]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>JUDGEMENT</u></b>				
66	Crl.Pet./1181/2018 (AT 10:30 a.m.)	DEBOLAL GORLOSA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MS P DASGUPTA MR. D J GOGOI	MR B D DAS SR.ADV.(R2) MR H K SARMA (R3) MRS R DEKA (R3) MR. D SAIKIA, SPL.PP. (R-1) MR. S BOIRAGI (R3) B B HUSSAIN (R2) PP, ASSAM
<b><u>WITHDRAWAL</u></b>				
67	Bail Appln./2761/2020 B/O	PABITRA BORUAH <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR. M ALI	PP, ASSAM
<b><u>MOTION</u></b>				
68	Crl.Pet./610/2020 B/O	RANJU CH DEB AND 3 ORS <b>Versus</b> MILON CHATTERJEE AND ANR	MR. M NATH MR. A ROY MR. A BHATTACHARJEE MR A RAHMAN	PP, ASSAM (R2)
69	Crl.Pet./612/2020 B/O	DIPIKA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS D SAIKIA	PP, ASSAM
70	Crl.Pet./613/2020 B/O	TAHIDUL ALAM <b>Versus</b> THE UNION OF INDIA	MR T KALITA MR. A SAIKIA MR. N K DAS MR T T MONI MR. A S ALI MR. J ISLAM	SC, NCB
<b><u>BAIL HEARING</u></b>				
71	AB/1275/2020 FIXED	GAURAV UPADHYAY <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. P N GOSWAMI MS. A VERMA MR. I KALITA MR. K P PATHAK	PP, ASSAM
72	<b>WITH</b> Crl.Pet./55/2020	GAURAV UPADHYAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A M BORA MR. P N GOSWAMI MS. A VERMA MR. I KALITA MR S S TALUKDAR (Amicus Curiae)	GA, ASSAM MR. R SHARMA R SARMAH MR H K NATH MR J BORAH MR. P PHUKAN

	<b>WITH</b> I.A.(CrI.)/61/2020 <b>in</b> CrI.Pet./55/2020	LEENA DOLEY <b>Versus</b> GAURAV UPADHYAY AND 4 ORS	R SARMAH MR H K NATH MR J BORAH	GA, ASSAM MS. M BHATTACHARJEE MR. P N GOSWAMI
73	AB/3559/2020	TOHIR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b>			
74	Bail Appln./2698/2020	ABIDA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M ALI	PP, ASSAM
	<b>WITH</b>			
75	Bail Appln./2743/2020	SOLEMAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b>			
76	Bail Appln./2856/2020	ABDUL BATEN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,21st December 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 9**

**[CIVIL BENCH-II]**

**THIS BENCH WILL RISE AT 2:25 P.M.  
AND WILL SIT AGAIN, IF TIME PERMITS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
51	WP(C)/5163/2020 FIXED	ABDUS SALAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N AHMED MR. M ALI MR R A AHMED	SC, ELEM. EDU
52	WP(C)/5463/2020 FIXED	DHANJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S A HUSSAIN MR D J HALOI MR A J DAS	SC, ELEM. EDU
53	WP(C)/5576/2020 B/O	DR. NIRMALA DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D MAHANTA	SC, HIGHER EDU
54	WP(C)/5578/2020 B/O	DR. RUHUL AMIN BEPARI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D MAHANTA	SC, HIGHER EDU
55	WP(C)/5590/2020 B/O	PARESH CHANDRA DAS AND 36 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS. P B HAZARIKA MR. S Ali MR K DAS	SC, ELEM. EDU
56	WP(C)/5612/2020 (PDF), B/O	SAMIM ROMJINUL HOQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, SEC. EDU. GA, ASSAM
57	WP(C)/5622/2020 (PDF), B/O	BIMALA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D K SARMAH MR. L GOGOI MS. A TALUKDAR	SC, SEC. EDU.
58	WP(C)/5631/2020 (PDF), B/O	AKTARA BEGUM AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	SC, ELEM. EDU GA, ASSAM SC BTAD SC, FINANCE
59	WP(C)/5634/2020 B/O	JITENDRA ROY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR. K ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, FINANCE SC. B.T.A.D.
60	WP(C)/5643/2020 B/O	RINA PARBIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
61	WP(C)/5646/2020 B/O	ARIF UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS S R MAZARBHUIYA MR K U AHMED	SC, ELEM. EDU

62	WP(C)/5647/2020 B/O	RANU BASUMATARY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR. K ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC. B.T.A.D.
63	WP(C)/5649/2020 B/O	MAMUD ALI SK AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR. K ISLAM	SC, ELEM. EDU GA, ASSAM SC. B.T.A.D. SC, FINANCE
64	WP(C)/5673/2020 (PDF), B/O	MANASH PRATIM HALOI AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR R S CHAUHAN MR D SHARMA MR. M KALITA	SC, EDU
65	WP(C)/5691/2020 (PDF), B/O	CHAMPA DEVI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MR N N UPADHYAYA MR B C MUCHAHARY	SC, SEC. EDU.
66	WP(C)/5692/2020 (PDF), B/O	PRABHAT KUMAR AGRAHARI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S BHATTACHARJEE MR B ACHARYYA MR. H A SARKAR	SC, NHM SC, HEALTH
67	WP(C)/5698/2020 (PDF), B/O	BIJOY KUMAR DEY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MR N N UPADHYAYA MR B C MUCHAHARY	SC, SEC. EDU.
68	WP(C)/5706/2020 (PDF), B/O	BABUL CHANDRA MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R YADAV MS. K YADAV MS. M BHATTACHARJEE MR. A KABRA	SC, SEC. EDU. SC, K A A C

**ORDER (STAY VACATING)**

69	I.A.(Civil)/2269/2020 (PDF), B/O <b>in</b> WP(C)/5141/2020  <b>WITH</b> WP(C)/5141/2020	ABDUL JALIL <b>Versus</b> NARNARAYAN KATAKI AND 4 ORS.  NARNARAYAN KAKATI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR. U K NAIR MR R ISLAM MR J RAHMAN  MR. D DAS SR. ADV R SARMAH MR H K NATH	SC, SEC. EDU. MR. D K DAS MR H K NATH  SC, SEC. EDU. MR. M KHAN MR. U K NAIR MR. J RAHMAN MR R ISLAM
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**ADMISSION**

70	WP(C)/3973/2016 B/O	RAMESWAR PAYANG and ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.R BARUAH MS.K DEVI MR.K DAS	SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION
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**ORDERS**

71	Cont.Cas(C)/508/2016 B/O	GUNIRAM TANTI and 34 ORS <b>Versus</b> PABAN KUMAR BORTHAKUR and 9 ORS	MR.P J PHUKAN MS.K DEVI MR.H BARUAH MS.K DAS MSA B PHUKAN	MR.R BARUAH(R-5) MR.S K MEDHI(R-1) MR.D BARMAN(R-5) MR.A DAS(R-1) MR. S P BHATTACHARJEE MR. K K DUTTA(R-5) MR.B GOGOI(R-5) MR.P NAYAK(R-5) MR.S DUTTA(R-1) MR.A DEKA(R- 2&5) SR. ADVOCATE MR.P SAIKIA(R-4)
72	WP(C)/3739/2020 (BY SLIP)  <b>WITH</b> I.A.(Civil)/2149/2020 <b>in</b> WP(C)/3739/2020  <b>WITH</b> I.A.(Civil)/2180/2020 <b>in</b> WP(C)/3739/2020	HIMADRI KALITA AND 70 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.  HIMADRI KALITA AND 70 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.  SANCHITA BHATTACHARJEE <b>Versus</b> HIMADRI KALITA AND 70 ORS.	MR. R P SARMAH MRS. R DEVI  MR. R P SARMAH MRS. R DEVI  MR. U N CHATTRY MR. O LASKAR	SC, SEC. EDU. SC, SEC. EDU.  SC, SEC. EDU.

	<b>WITH</b> I.A.(Civil)/2182/2020 in WP(C)/3739/2020	ANKANA HAZARIKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. F A HASSAN	SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/2206/2020 in WP(C)/3739/2020	THE STATE OF ASSAM AND 4 ORS. <b>Versus</b> HIMADRI KALITA AND 70 ORS.	MR. B P SINHA	MRS. R DEVI
	<b>WITH</b> I.A.(Civil)/2239/2020 in WP(C)/3739/2020	UPASANA ACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 74 ORS.	MR. D P BORAH MS. S BORO MR B PAUL MS. K MITRA	SC, SEC. EDU. SC, SEC. EDU. MR. R P SARMAH
73	<b>WITH</b> WP(C)/3881/2020	BHARGOB NATH AND 92 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. M P SARMA MR. C P SHARMA MS. T GHOSH	SC, SEC. EDU. SC, SEC. EDU.
74	<b>WITH</b> WP(C)/4038/2020	PINKUMONI BORUAH <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	SC, SEC. EDU.
75	<b>WITH</b> WP(C)/4065/2020	INAMUL HASAN AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MRS U ZEEHAM MR. S D ROY MS. T GHOSH MR. C P SHARMA	SC, SEC. EDU. SC, SEC. EDU.
76	<b>WITH</b> WP(C)/4103/2020	QUEEN DEVI AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M AHMED MD I H LASKAR	SC, SEC. EDU.
77	<b>WITH</b> WP(C)/4109/2020	SMTI. PARISHMITA HAZARIKA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. U DUTTA	SC, SEC. EDU.
78	<b>WITH</b> WP(C)/4189/2020	RAHUL BORAH AND 135 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS. A GOGOI	SC, SEC. EDU.
79	<b>WITH</b> WP(C)/4192/2020	MILAN CHETIA AND 170 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU. SC, SEC. EDU.
80	<b>WITH</b> WP(C)/4198/2020	RAJIBLOSON MEDHI AND 58 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU. SC, SEC. EDU.
81	<b>WITH</b> WP(C)/4303/2020	DIPANDITA DEKA AND 24 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU. SC, SEC. EDU.
82	<b>WITH</b> WP(C)/4361/2020	DIGANTA BORAH AND 39 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MR. P BORDOLOI MR K J SAIKIA	SC, SEC. EDU.
83	<b>WITH</b> WP(C)/4377/2020	SURYASPARSHA KALLULINI SAIKIA AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D SAIKIA MR. A BHATTACHARYYA	SC, SEC. EDU. SC, SEC. EDU.
84	<b>WITH</b> WP(C)/4455/2020	DIPANKAR GOGOI AND 152 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA	SC, SEC. EDU. SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 21/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Monday,21st December 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 10**

**[THIS BENCH WILL SIT AT 10:30 A.M.]**

**RESPECTIVE SINGLE BENCHES WILL SIT  
AT 2:00 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
13	WP(C)/5617/2020 FIXED	M/S NAVYA AGRO PRODUCTS PVT LTD AND ANR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR D K MISHRA MR D K DAS MR. R K AGARWALA MR. B PRASAD MR H BETALA	ASSTT.S.G.I. SC, PNB
14	WP(C)/5726/2020 B/O	MD. SANOWAR ALI <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND 3 ORS	MR. S BORTHAKUR MS. P BORAH	SC, A G V B
<b>ADMISSION</b>				
15	WA/191/2020 CAVT. NO.07652/020, B/O	SWAPAN KUMAR SINGHA <b>Versus</b> SUPARNA SINGHA AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, SEC. EDU. MRS N SAIKIA MS. L BORGHAIN SC, N C T E FOR CAVEATOR
16	WA/215/2020 B/O	NIRUPAMA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
<b>ORDERS</b>				
17	PIL/22/2019 FIXED	THE NORTH EAST HERITAGE FOUNDATION AND ANR. <b>Versus</b> THE UNION OF INDIA AND 10 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM ASSTT.S.G.I. SC, BTC SC, ELECTION COMMISSION.
	<b>WITH</b> I.A.(Civil)/2213/2019 <b>in</b> PIL/22/2019	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH <b>Versus</b> THE UNION OF INDIA AND 10 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM ASSTT.S.G.I. SC, BTC

18 WITH  
PIL/78/2012

PRODYUT KUMAR BORA  
**Versus**  
THE STATE OF ASSAM AND 8 ORS

P K GOSWAMI  
U K DEKA  
S BORTHAKUR  
V RAJKHOWA

MR N DUTTA  
GA, ASSAM  
MR.N N B CHOUDHURY  
MR.M KHATANIAR  
MR. S K TALUKDAR  
MR. J M A CHOUDHURY  
MS. B BHUYAN, SC BTC  
MR. A B T HAQUE  
MR.U S BORA  
MR. S BASUMATARY  
SC, REVENUE

WITH  
I.A.(Civil)/553/2020  
in PIL/78/2012

AA JANAJATI SURAKSHA MANCH SADIYA MS. R K SAINI  
**Versus**  
PRODYUT KUMAR BORA

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,21st December 2020]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

**[CIVIL BENCH-III AND MAC.APP. MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
28	WP(C)/5653/2020 (PDF), B/O	BRAJA KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P HAZARIKA MR. H S BORAH MR. P K MUNIR	SC, PNRD
<b>ADMISSION</b>				
29	MACApp./293/2020	UNITED INDIA INSURANCE CO. LTD., <b>Versus</b> MUSSTT NARGIS SULTANA LASKAR AND 12 ORS	MR. A J SAIKIA MR G S BORO	
	<b>WITH</b> I.A.(Civil)/2222/2020 <b>in</b> MACApp./293/2020	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> MUSSTT NARGIS SULTANA LASKAR AND 12 ORS	MR. A J SAIKIA MR G S BORO	
30	MACApp./294/2020	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. <b>Versus</b> SMT. MAMONI SARANIA AND 7 ORS.	MR T KALITA MR. A KAKATI	
	<b>WITH</b> I.A.(Civil)/2227/2020 <b>in</b> MACApp./294/2020	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. <b>Versus</b> MAMONI SARANIA AND 7 ORS.	MR T KALITA MR. A KAKATI	
31	MACApp./295/2020	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> BIPUL CH. DAS AND 3 ORS.	MR. A DUTTA MRS. P M DUTTA	
	<b>WITH</b> I.A.(Civil)/2244/2020 <b>in</b> MACApp./295/2020	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> BIPUL CH. DAS AND 3 ORS..	MR. A DUTTA MRS. P M DUTTA	
<b>ORDERS</b>				
32	I.A.(Civil)/2226/2020 <b>in</b> MACApp./4638/2020	MISS PUJA PEGU AND ANR <b>Versus</b> M/S ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS	MRS. S ROY MS. I DAS	
	<b>WITH</b> MACApp./4638/2020 (Filing Number)	MISS PUJA PEGU AND ANR <b>Versus</b> M/S ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS (F)		

33 I.A.(Civil)/2241/2020  
in RSA/17077/2019

PRAFULLA DEVA GOSWAMI  
**Versus**  
SMT. LABANYA GOSWAMI AND 4 ORS.

MR. A K JAIN  
MR. M KALITA

**WITH**  
RSA/17077/2019  
(Filing Number)

SRI PRAFULLA DEVA GOSWAMI  
**Versus**  
SMT. LABANYA GOSWAMI AND 4 ORS

MR. A K JAIN

**WITH**  
I.A.(Civil)/17083/2019  
(Filing Number)

SRI PRAFULLA DEVA GOSWAMI  
**Versus**  
SMT. LABANYA GOSWAMI AND 4 ORS

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LEAVE NOTE OF ADVOCATES FOR 21/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
58	Bail Appln./2937/2020 B/O	ANATH BANDHU BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MR. D BORA PP, ASSAM
59	Bail Appln./2964/2020 (PDF), B/O	AMINUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
60	Bail Appln./2965/2020 (PDF), B/O	EZZAT ALI @ MD. EZZAT ALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM	PP, ASSAM
61	Bail Appln./2988/2020 (PDF COPY), B/O	SUNIL RAMACHAND HEMNANI <b>Versus</b> THE UNION OF INDIA	MR. M KALITA MR. S BARMAN MR. J HATIMURIA	SC, DRI
<b>MOTION</b>				
62	AB/3700/2020 B/O	MAHKAN DUTTA @ MAKHAN BORAH <b>Versus</b> THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
63	AB/3707/2020 B/O	BIJOY SEAL <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
64	AB/3745/2020 (PDF COPY), B/O	ABDUL MALEK PRAMANIK <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH MR. M K SHARMA	PP, ASSAM
65	AB/3750/2020 (PDF COPY), B/O	GYAN PRAKASH SINGH <b>Versus</b> THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR MR M HOSSAIN	PP, ASSAM
66	AB/3751/2020 (PDF COPY), B/O	BHASKAR SAIKIA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
67	AB/3752/2020 (PDF COPY), B/O	MANASH JYOTI TAMULI <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
<b>ADMISSION</b>				
68	FAO/39/2020 B/O	SMTI. BHANU PRAVA DAS AND ANR. <b>Versus</b> SMTI. DAMAYANTI DAS AND 3 ORS.	MR. D MAZUMDAR MR. K KALITA MR. D NATH MR D KALITA	
<b>BAIL HEARING (BA)</b>				

69	Bail Appln./2620/2020 FIXED	ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM
	<b>WITH</b>			
70	Bail Appln./2672/2020	JAHANGIR ALOM <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED	PP, ASSAM
71	Bail Appln./2807/2020 WITH OFFICE NOTE, FIXED	MD. RAHIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. P KATAKI MRS R BEGUM MR D KALITA	PP, ASSAM
<b>ORDERS</b>				
72	MACApp./873/2018 WITH LCR, B/O	SRI PRAFULLA BHARALI <b>Versus</b> SMTI LANIMA DAS AND ANR	MR J I BARBHUIYA MS F BEGUM MR. R ALI MR. L MOHAN MRS. B CHAKRABORTY	MR S SARMA (R1) MR. R HAZARIKA (R1) MR. N HASAN (R1) MS. S KAKATI (R1) MR. A HASAN (R1) MR. C CHAKRAVARTY (R1)
	<b>WITH</b> I.A.(Civil)/3494/2018 <b>in</b> MACApp./873/2018	SRI PRAFULLA BHARALI <b>Versus</b> SMTI LANIMA DAS AND ANR	MR J I BARBHUIYA MS F BEGUM MR. R ALI MR. L MOHAN MRS. B CHAKRABORTY	
	<b>WITH</b>			
73	MACApp./428/2017	SRI SAPAN MANDAL <b>Versus</b> SRI PRAFULLA BHARALI and 2 ORS	MR. A ACHARYA	MR. J I BORBHUIYA (R1) MS F BEGUM (R1) MR. A A AHMED (R1) MR. L MOHAN (R1) MR. A DUTTA (R3) MRS. P M DUTTA (R3)
	<b>WITH</b> CO/4/2018 <b>in</b> MACApp./428/2017	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SAPAN MANDAL AND 2 ORS	MR. A DUTTA MRS. P M DUTTA	MR. A ACHARYA
	<b>WITH</b> I.A.(Civil)/1353/2018 <b>in</b> MACApp./428/2017	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SAPAN MANDAL AND 2 ORS	MR. A DUTTA MRS. P M DUTTA	MR. A ACHARYA
	<b>WITH</b> I.A.(Civil)/3877/2018 <b>in</b> MACApp./428/2017	THE NATIONAL INSURANCE CO. LTD. <b>Versus</b> SRI SAPAN MANDAL AND 2 ORS	MR. A DUTTA MRS. P M DUTTA	MR. A ACHARYA MS F BEGUM
74	I.A.(Civil)/2260/2020 B/O <b>in</b> LA.App./31/2017	ASSAM COMPANY INDIA LIMITED <b>Versus</b> THE COLLECTOR OF DIBRUGARH AND ANR. ANR	MD ASLAM MR. A CHETIA	MR S S DEY MR. M NATH MR. A BHATTACHARJEE
	<b>WITH</b> LA.App./31/2017	ASSAM COMPANY INDIA LIMITED <b>Versus</b> THE COLLECTOR OF DIBRUGARH and ANR	MR.G N SAHEWALLA MS.B SARMA MR.A CHETIA MS.N PODDAR MD.ASLAM	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D J KAPIL
	<b>WITH</b>			
75	LA.App./1/2017	BRAHMAPUTRA CRACKER AND POLYMER LIMITED <b>Versus</b> BARBOROOAH TEA ESTATE and ANR	MR.S S DEY(Sr.Adv.) MR.M NATH MR.A BHATTACHARJEE MR.D BARUAH MS.H BEGUM MR.N N UPADHAYA	
	<b>WITH</b> I.A.(Civil)/657/2017 <b>in</b> LA.App./1/2017	BRAHMAPUTRA CRACKER AND POLYMER LIMITED <b>Versus</b> BARBOROOAH TEA ESTATE and ANR	MR.D BARUAH MS.H BEGUM MR.N N UPADHAYA	

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LEAVE NOTE OF ADVOCATES FOR 21/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Monday,21st December 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 13**

**[CRIMINAL AND PENSION MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
59	AB/3521/2020 B/O	SHAMEZ UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED	PP, ASSAM
<b>MOTION (BA)</b>				
60	Bail Appln./2866/2020 FIXED	ABHIJIT BORO <b>Versus</b> THE STATE OF ASSAM	MR. S DUTTA	PP, ASSAM
61	Bail Appln./2878/2020 FIXED	KUMUD CHANDRA GOSWAMI <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KHANIKAR MS. P BORAH	PP, ASSAM
62	Bail Appln./2881/2020 FIXED	KUMUD KALITA <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KHANIKAR MS. P BORAH	PP, ASSAM
63	Bail Appln./2887/2020 FIXED	PRIYA NATH GOGOI @ JINTU GOGOI <b>Versus</b> THE STATE OF ASSAM	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH MR. N K DEKA MR P BORAH	PP, ASSAM
64	Bail Appln./2940/2020	OM PRAKASH AGARWALLA <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
65	Bail Appln./2963/2020 FIXED	RUPAM DEKA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS	PP, ASSAM
<b>MOTION</b>				
66	AB/3705/2020	MD. EDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. R M DAS MS. A BEGUM	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
67	Bail Appln./2379/2020 WITH OFFICE NOTE, FIXED	RUPAM DAS <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI J RABHA	PP, ASSAM
68	Bail Appln./2593/2020 FIXED	ASHOK DAS <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
<b>WITH</b>				
69	Bail Appln./2585/2020	PRANJAL KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYA	PP, ASSAM

70	<b>WITH</b> Bail Appln./2594/2020	DHRUBA JYOTI DAS <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA	PP, ASSAM
71	<b>WITH</b> Bail Appln./2612/2020	PRANAB BORA <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA	PP, ASSAM
72	<b>WITH</b> Bail Appln./2801/2020	DIBAN DEKA <b>Versus</b> THE STATE OF ASSAM	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR N M DEKA	PP, ASSAM
73	<b>WITH</b> Bail Appln./2806/2020	DIBAN DEKA <b>Versus</b> THE STATE OF ASSAM	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR N M DEKA	PP, ASSAM
74	Bail Appln./2877/2020 FIXED	JITU MIKIR <b>Versus</b> THE STATE OF ASSAM	MR T KALITA MR. B DEKA MR. A KAKATI MR L TASHI	PP, ASSAM

**ORDERS**

75	I.A.(CrI.)/572/2020 WITH LCR 5 FILES, B/O <b>in</b> CrI.A./439/2019 <b>WITH</b> CrI.A./439/2019	BIKI MANDAL @ BIKI MONDAL <b>Versus</b> STATE OF ASSAM AND ANR.	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
		SRI BIKI MANDAL @ BIKI MONDAL <b>Versus</b> STATE OF ASSAM AND ANR	MR. A K GUPTA MR. N HASAN MR. R S MISHRA MS. S KAKATI MR. A HASAN MR. I K BURAGOHAJN	PP, ASSAM
76	I.A.(CrI.)/581/2020 CRL.PET. 1456/2019(D/O), B/O <b>in</b> CrI.Pet./1456/2019	ALI ASHAD @ ALI ARSHAD @ KUHIAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. R CHOUDHURY MR D CHAKRABORTY MS S S ZIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
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5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 14**

**[CRIMINAL AND PENSION MATTERS]**

**ITEM NOS. 10-15 HAS BEEN TRANSFERRED TO  
COURT NO. 13]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
70	Bail Appln./3002/2020 (PDF COPY), B/O	MOJIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
71	Bail Appln./2694/2020 FIXED	MANUHAR BADSHA @ MD. MANOHAR BADSA <b>Versus</b> THE STATE OF ASSAM	MR. A B SIDDIQUE	PP, ASSAM
<b>WITH</b>				
72	Bail Appln./2685/2020	MD. SAMSUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MS F AHMED	PP, ASSAM
73	Bail Appln./2734/2020 FIXED	NUR ALOM <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR R ISLAM	PP, ASSAM
74	Bail Appln./2739/2020 FIXED	MD. SHA-MAHMUD IMRAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. P A AHMED MR S U AHMED MR. Z RAHMAN	PP, ASSAM
75	Bail Appln./2805/2020 FIXED	SHOHIDUL ISLAM @ SAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. R ALI H M ALI MS N CHATTERJEE MR. M B ISLAM	PP, ASSAM
<b>WITH</b>				
76	Bail Appln./2579/2020	MAHBUBUR RAHMAN @ MAHAMAD MAHBUBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
77	Bail Appln./2831/2020 FIXED	Haidar Ali Ahmed and ANR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MR. A A AKAND	PP, ASSAM
78	Bail Appln./2840/2020 (CONNECTED WITH ITEM NOS. 16 & 17 IN THE DAILY CAUSELIST), FIXED	IKRAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN S I AKAND	PP, ASSAM
79	Bail Appln./2983/2020 FIXED	NUR MOHOMMAD ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED	PP, ASSAM

**BAIL HEARING**



80	AB/2811/2020 FIXED	MAFIJUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MD R ISLAM MR S JAFRI	PP, ASSAM
81	AB/2813/2020 FIXED	OMAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
82	AB/3294/2020 AB 2579/2020(D/O), FIXED	MUSHARAF ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
83	AB/3329/2020 FIXED	AMJAT ALI @ AMZAD DENDUA <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. Z HAMMAD	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 15**

**[CIVIL AND CRIMINAL MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
37 CRP/173/2015	NIRUPAM ACHARJEE @ NITAI ACHARJEE <b>Versus</b> SMTI. BIMALA ACHARJEE and 10 ORS	MR.P K ROY MR.S K CHAKRABORTY MS.M DUTTA MS.A CHAKRABORTY	MR.N DHAR(R-1 & 2) MR .B MALAKAR(R-1 & 2) MR. T U LASKAR(R-1 & 2) MS.S DASGUPTAR-1 and 2
38 CRP/502/2015 FIXED	MUSSTT.. SAMSUN NEHAR and 5 ORS <b>Versus</b> MAHMUD ALI LASKAR	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	MD.A J ATIA MS.J MARIYAM
39 CrI.Pet./165/2018 FIXED	ALTAH HUSSAIN AHMED AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY, SENIOR ADVOCATE MR A A DEWAN MR. T DEURI	MR. J AHMED (R2) MR S Z AHMED (R2) PP, ASSAM MS. M AHMED (R2)
40 CRP/115/2019 B/O	ON DEATH OF JAWAHARLAL DEV NATH HIS LEGAL HEIRS - MINATI RANI DEVI AND 4 ORS. <b>Versus</b> PUSPA SARMA	MR. A C SARMA MS. R DEKA MR. P MEDHI MR. P KAKATI	MR. O P BHATI MR T C DAS MR. P SARMA
41 CRP(I/O)/125/2020 CAVT. NO.0619/2020 WITH LCR, B/O	ANIMA BORO AND ORS. <b>Versus</b> HEMANTA SARGAWARI AND 2 ORS.	MR. B D GOSWAMI MR. J M GOGOI MR. K BHATTA, MR. P. GOSWAMI	MR. S C KEYAL MR R K MOUR FOR CAVEATOR
42 I.A.(Civil)/2178/2020 FIXED in CRP(I/O)/111/2020 <b>WITH</b> CRP(I/O)/111/2020	MRIDUL CH. GOGOI <b>Versus</b> PUNJAB NATIONAL BANK AND 3 ORS.  MRIDUL CH. GOGOI <b>Versus</b> PUNJAB NATIONAL BANK AND 3 ORS.	MR. D CHAKRABARTY  MR. D CHAKRABARTY	MR. A K SAHEWALLA SC, PNB SC, HEALTH  MR. A K SAHEWALLA MR. W SHARMA SC, PNB SC, HEALTH
<b>ORDERS</b>			
43 CRP(I/O)/404/2019 FIXED	HEMANTA SARMA AND 7 ORS. <b>Versus</b> NIREN KALITA AND 5 ORS.	MS. M DUTTA MRS. A CHAKRABORTY	GA, ASSAM MR. P K DAS MR. S DUTTA
44 I.A.(CrI.)/550/2020 WITH OFFICE NOTE, B/O in CrI.Rev.P./217/2020 <b>WITH</b> CrI.Rev.P./217/2020	MUKESH MAHANTA @ RANTU MAHANTA <b>Versus</b> THE STATE OF ASSAM AND ANR.  MUKESH MAHANTA @ RANTU MAHANTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA  MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM  PP, ASSAM

**WITH**  
I.A.(CrI.)/568/2020  
**in** CrI.Rev.P./217/2020

MUKESH MAHANTA @ RANTU MAHANTA MR. P K ROYCHOUDHURY PP, ASSAM  
**Versus** MR G DEKA  
THE STATE OF ASSAM AND ANR.

45 I.A.(Civil)/2236/2020  
CRP(I/O) 426/2018(D/O), B/O  
**in** CRP(I/O)/426/2018

PINTOO RAJKUMAR MS. S E AHMED MR. R DE  
**Versus**  
INDUSIND BANK LTD.

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LEAVE NOTE OF ADVOCATES FOR 21/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 16**

**[CIVIL BENCH-III AND IV**

**ITEM NO. 26 HAS BEEN TRANSFERRED TO  
COURT NO. 13]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
52	Bail Appln./2857/2020 WITH AB 835/20 (D/O), FIXED	RINKU DUTTA <b>Versus</b> THE STATE OF ASSAM	MR H K BAISHYA	PP, ASSAM
53	Bail Appln./2861/2020 FIXED	HAFIZ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. T MOHAMMAD	PP, ASSAM
54	Bail Appln./2998/2020 (PDF COPY), B/O	SAIRUDDIN AHMED AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
55	Bail Appln./3006/2020 (PDF COPY), B/O	MONUARA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
<b><u>MOTION</u></b>				
56	AB/3706/2020	PRASANTA JYOTI GOSWAMI <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM PP, ASSAM
57	AB/3786/2020 (PDF COPY), B/O	RAFIQUL ISLAM @ RAFIQUE AHMED <b>Versus</b> THE STATE OF ASSAM	MR. B TALUKDAR	PP, ASSAM
58	AB/3796/2020 (PDF COPY), B/O	SAMAR JYOTI DAS <b>Versus</b> THE STATE OF ASSAM	MR. D K DAS MR. P P MEDHI	PP, ASSAM
59	AB/3800/2020 (PDF COPY), B/O	HENDO ETE AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. O P BHATI MR. P SARMA MR. M K GOGOI MR. P K PODDAR	PP, ASSAM
<b><u>ORDER (STAY VACATING)</u></b>				
60	I.A.(Civil)/2961/2019 FIXED in WP(C)/5879/2019 <b>WITH</b> WP(C)/5879/2019	THE KATHIATOLI SAMABAI SAMITEE LTD <b>Versus</b> KHAIRUL ISLAM AND 7ORS  KHAIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. P J SAIKIA MR. K BORUAH MR. M ALOM  MR N DUTTA MR. B TALUKDAR	SC, CO OP MR. B TALUKDAR  SC, CO OP

61	I.A.(Civil)/3298/2019 FIXED in WP(C)/6774/2019	THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. <b>Versus</b> DHAMOR RAIJAN FISHERY COOPERATIVE SOCIETY LTD.AND 4 ORS	MS B GOGOI MR B PAUL	MR. D P BORAH
	<b>WITH</b> WP(C)/6774/2019 CAVT. NO. 0953/2019	DHAMOR RAIJAN FISHERY COOPERATIVE SOCIETY LTD. <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 4 ORS.	MR. D P BORAH MR B PAUL	MR. D DAS MR. D DAS MS. B GOGOI(SC, AFDC) MR. B J TALUKDAR FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/3301/2019 in WP(C)/6774/2019	KUMRIPARA MASMARA ARU JALGOTHA SAMABAY SAMITEE LTD. <b>Versus</b> DHAMOR RAIJAN FISHERY COOPERATIVE SOCIETY LTD. AND 4 ORS	MR. K SARMA MR. D DAS MR. B J TALUKDAR	MR. D P BORAH MS B GOGOI SC, AFDC
62	WP(C)/8250/2018 CAVT. NO. 1321/2018	DHAMOR RAIJAN FISHERY COOPERATIVE SOCIETY LTD. <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS	MR G RAHUL MR. D P BORAH MR. D M NATH	MR. S B SARMA MR. D GOGOI SC, AFDC FOR CAVEATOR
63	WP(C)/8705/2018	KUMRIPARA MACHMARA ARU JALGOTHA SAMABAY SAMITEE LTD. <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPN. LTD. AND 2 ORS.	MR D J MEDHI MR. A SARMA MR. U CHOUDHURY MR B KOCH	SC, FISHERY DEVELOPMENT CORPORATION
64	I.A.(Civil)/1493/2020 FIXED in WP(C)/2577/2019	UTPAL BARUAH <b>Versus</b> PALLOB MAHANTA AND 6 ORS.	MR. P J SAIKIA MR. P BORDOLOI(R5) MS M NIROLA(R5)	MS. M. BHATTACHARJEE, ADDITIONAL SENIOR GA (R-4) MR. P MAHANTA
	<b>WITH</b> WP(C)/2577/2019	PALLOB MAHANTA <b>Versus</b> BHARAT PETROLEUM CORPORATION LTD. AND 6 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P K AGARWALA	MR. Y. DOLOI, CGC (R-3) MR. P J SAIKIA(R5) MS. M. BHATTACHARJEE, ADDITIONAL SENIOR GA (R-4) MR. S S ROY (R1, R2) MR. S BORTHAKUR (R1, R2) MS. S KAKATI (R1, R2) MR. P BORDOLOI(R5) MS M NIROLA(R5)
<b>ADMISSION</b>				
65	WP(C)/7605/2016 FIXED	MASUK AHMED MAZUMDAR <b>Versus</b> STATE OF ASSAM and 4 ORS.	MR.A SAHAD MR.M B U AHMED MR.D HALOI MR.S A HUSSAIN	GA, ASSAM
66	WP(C)/6374/2016	ZAKIR HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM and 4 ORS	MR.A SAHAD MR.M B U AHMED MR.D HALOI MR.S A HUSSAIN	GA, ASSAM
67	WP(C)/3390/2017 FIXED	PARITOSH DAS <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR. R DAS MR. S CHAUHAN MR. A R SHOME MR. A J GHOSH	GA, ASSAM MRS. N SAIKIA MR. S BORA (SC, GDD) MS. L BORGHAIN MRS. P GOSWAMI SC, GMC
68	WP(C)/1833/2018 FIXED	FANCY BAZAR MUNICIPAL MARKET DEALERS ASSOCIATION AND 2 ORS <b>Versus</b> GUWAHATI MUNICIPAL CORPORATION AND 2 ORS.	MR. M J BARUAH	SC, GMC

69	WP(C)/908/2020 FIXED	M/S. MD,S ORGANIC <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	MR A KALITA, SC, INDUSTRIES & COMMERCE DEPTT. (R-3) SC, AGRI. DEPARTMENT
70	WP(C)/3302/2020 FIXED	EUSOB ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR D. CHAKRABORTY	MR D J MEDHI GA, ASSAM MR S KHOUND SC, REVENUE
71	WP(C)/3379/2020 CAVT. NO.0451/2020 FIXED	M/S GERAMARI GAON PANCHAYAT MEEN SAMABAY SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. D K SARMAH MS. A TALUKDAR	MR D J MEDHI SC, CO OP GA, ASSAM MR S KHOUND FOR CAVEATOR
<b>WITH</b>				
72	WP(C)/2343/2020	M/S GERAMARI GAON PANCHAYAT MEEN SAMABAY SAMITY LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K SARMAH MS. A TALUKDAR	MR D J MEDHI MR. D DAS SR. ADV GA, ASSAM MR S KHOUND SC, REVENUE
<b>WITH</b>				
73	WP(C)/2562/2020	M/S. GAURIPUR COOP. FISHERY SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR D J MEDHI MR D DAS MR S KHOUND MR. U CHOUDHURY	SC, CO OP GA, ASSAM MR. D K SARMAH MS. A TALUKDAR
<b>WITH</b>				
74	WP(C)/3051/2020	M/S. GAURIPUR COOP. FISHERY SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR D J MEDHI MR D DAS MR S KHOUND	GA, ASSAM MR. D K SARMAH MR. D NATH, GA, ASSAM (Resp Nos. 1 to 5) MS. A TALUKDAR
<b>WITH</b>				
75	WP(C)/4434/2020	M/S GAURIPUR COOP FISHERY SOCIETY LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR D J MEDHI MR S KHOUND MR. M K CHOUDHURY	SC, CO OP GA, ASSAM MR. D K SARMAH MS. A TALUKDAR
76	WP(C)/3549/2020 FIXED	M/S M P JALAN AND ANR. <b>Versus</b> M/S INDIAN OIL CORPN. LTD. AND 3 ORS.	MR G RAHUL MR. D M NATH	MR. S N SARMA, SC, IOC SC, I O C
<b>BAIL HEARING</b>				
77	AB/3620/2020 FIXED	AMIYA DAS <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
<b>ORDERS</b>				
78	WP(C)/6672/2019 FIXED	IRINA KONWAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, HIGHER EDU GA, ASSAM MR G PEGU, SC, ASSAM MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI

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LEAVE NOTE OF ADVOCATES FOR 21/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,21st December 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 19**

**[THIS BENCH WILL SIT AT 2:00 P.M. AND WILL  
RISE AT 2:20 P.M. AND WILL SIT AGAIN, IF  
TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
7	WP(C)/4334/2020 FIXED	BARAK VALLEY CEMENTS LTD <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR. S CHETIA MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S C KEYAL (SC, GST)
	<b>WITH</b> I.A.(Civil)/2204/2020 <b>in</b> WP(C)/4334/2020	THE UNION OF INDIA AND 5 ORS. <b>Versus</b> M/S BARAK VALLEY CEMENTS LTD.	MR. S C KEYAL	DR. AK SARAF
<b>ORDERS</b>				
8	I.A.(Civil)/2066/2020 FIXED <b>in</b> WP(C)/3869/2020	M/S. GODREJ CONSUMER PRODUCTS LTD. <b>Versus</b> UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	ASSTT.S.G.I.
	<b>WITH</b> WP(C)/3869/2020	M/S. GODREJ CONSUMER PRODUCTS LTD. <b>Versus</b> UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST ASSTT.S.G.I.
9	<b>WITH</b> WP(C)/3863/2020	M/S. GODREJ CONSUMER PRODUCTS LTD. <b>Versus</b> UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST ASSTT.S.G.I.
10	I.A.(Civil)/2095/2020 FIXED <b>in</b> WP(C)/3868/2020	M/S. GODREJ CONSUMER PRODUCTS LTD. <b>Versus</b> UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. S C KEYAL
	<b>WITH</b> WP(C)/3868/2020	M/S. GODREJ CONSUMER PRODUCTS LTD. <b>Versus</b> UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST ASSTT.S.G.I.

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